

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
HYDERABAD**

SUB: WORKSHOP – Nomination of certain Judicial Officers to participate in the two days "Sensitization Workshop on POCSO Act, 2012" on 16.11.2013 and 17.11.2013 at Tamil Nadu State Judicial Academy, Chennai – Relief Arrangements – **Orders – Issued.**

REF: 1. Letter Roc.No.2088/2013/JA, dt: 26.10.2013 from the Director, Tamil Nadu State Judicial Academy, Chennai.
2. High Court's Letter Roc.No.2162/SO-4/2013, dated 05.11.2013.

ORDER ROC.No. 6766/2013-B.SPL., DATED: 06.11.2013

The High Court is pleased to pass the following Order:

The following 11 Judicial Officers mentioned in Col.No.2, who are nominated to participate in the two days "Sensitization Workshop on POCSO Act, 2012" on 16.11.2013 and 17.11.2013 at Tamil Nadu State Judicial Academy, Chennai, in the High Court's Letter 2nd read above, are hereby directed to handover charge of their posts to the officers mentioned in Col.No.3 and proceed to attend the said Workshop.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR CONFERENCE
(1)	(2)	(3)
1.	Sri M.Rajender, Senior Faculty Member-I, A.P. Judicial Academy, Secunderabad.	Senior Faculty Member-II, A.P. Judicial Academy, Secunderabad.
2.	Smt. B.Mary Sara Danamma, Junior Civil Judge, Adilabad.	Special Judicial Magistrate of First Class, Excise Court, Adilabad.
3.	Sri T.Vasudevan, Addl. Junior Civil Judge, Anantapur.	Judicial Magistrate of First Class, Special Mobile Court, Anantapur.
4.	Sri P.Srinivas, III Addl. Junior Civil Judge, Tirupathi, Chittoor District.	II Addl. Junior Civil Judge, Tirupathi, Chittoor District.
5.	Sri P.Bhaskar Rao, IV Addl. Junior Civil Judge, Guntur.	VI Addl. Junior Civil Judge, Guntur.
6.	Smt. M.Padmaja, III Addl. Junior Civil Judge, Rajahmundry, East Godavari District.	II Addl. Junior Civil Judge, Rajahmundry, East Godavari District.
7.	Smt. G.Rajani, V Addl. Chief Metropolitan Magistrate, Hyderabad.	VI Addl. Chief Metropolitan Magistrate, Hyderabad.
8.	Sri K.Sreeranga Raju, I Addl. Junior Civil Judge, Kadapa.	II Addl. Junior Civil Judge, Kadapa.
9.	Sri Azhar Hussain, Addl. Junior Civil Judge, Karimnagar.	Prl. Junior Civil Judge, Karimnagar.
10.	Sri Mohd. Afroz Akthar, I Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.
11.	Sri N.Srinivasa Rao, I Addl. Junior Civil Judge, Kurnool.	Prl. Junior Civil Judge, Kurnool.

The officers mentioned in Col.No.3, will be in full additional charge of the posts mentioned in Col.No.2, during the period of absence of the above said officers who are nominated to participate in the above said Workshop on 16.11.2013 and 17.11.2013 at Tamil Nadu State Judicial Academy, Chennai.

On return from the above said Workshop, the officers mentioned in Col.No.2, will rejoin duty in their respective posts.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
 2. The incharge officers.
 3. The Director, Tamil Nadu State Judicial Academy, No.30/95, P.S.K.R.Salai, R.A.Puram, Chennai – 600 028, Tamil Nadu State.
 4. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
 5. The Metropolitan Sessions Judge, Hyderabad.
 6. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Guntur, East Godavari at Rajahmundry, Kadapa, Karimnagar, Khammam, Kurnool.
 7. **The District Treasury Officers:**
Adilabad, Anantapur, Chittoor, Guntur, East Godavari at Kakinada, Kadapa, Karimnagar, Khammam, Kurnool.
 8. The Pay and Accounts Officer, Hyderabad.
 9. **The Section Officers:** Special Officers Section, Computer Section, Accounts Section, B.Section, E-Section, Work Review Cell, O.P.Cell, D-Budget Section, High Court of Andhra Pradesh, Hyderabad.
- Spare.**